

**IN THE HIGH COURT OF JUDICATURE AT PATNA  
CRIMINAL MISCELLANEOUS No.55779 of 2023**

Arising Out of PS. Case No.-57 Year-2022 Thana- KAJRAILI District- Bhagalpur

SAHDEV SINGH & ORS.

... .. Petitioner/s

Versus

THE STATE OF BIHAR

... .. Opposite Party/s

**Appearance :**

For the Petitioner/s : Mr.Pankaj Kumar, Advocate

For the Opposite Party/s : Mr.Anant Kumar 1, APP

**CORAM: HONOURABLE MR. JUSTICE MADHURESH PRASAD  
ORAL ORDER**

2 30-08-2023 As prayed by learned counsel for the petitioners,  
matter is passed over for the day.

**(Madhuresh Prasad, J)**

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